13. MA 276/2005 CP 280/2004 OA 1890/2002

Present:

Shri R.P.Aggarwal, counsel for applicant in MA.

Shri Sant Lal, counsel for respondent in MA.

## MA 276/2005

The respondents have filed this application seeking three months more time, i.e.,  $30^{th}$  April, 2005 for implementing the order of the Tribunal dated 05.11.2004 passed in CP 280/2004 arising out of the OA 1890/2002. Learned counsel for the applicant does not oppose the prayer made in the application. Accordingly the time is extended upto 30.4.2005. It is assured that no further extension would be prayed for.

MA 276/2005 stands disposed of.

(S.A.Singly)
Member (A)

(M.A.Khan)

Vice-Chairman(J)

/kdr